

Nature of case-A.B.A
Filing no.-8186/2020

Anand Kachhap Vs. The State of Jharkhand.
Advocate Name- S.S Choudhary

DEFECTS:-

- 9.i) Registered sections at opening para of Impugned Order, differs from F.I.R.
- 9.ii) Duly certified type copy of page 9 to 12, 14 to 16 and 19 may be filed.